

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSI.A. No. 53135/2018 in Civil Appeal No. 2986/2012

CONST. AMAR SINGH

Appellant

VERSUS

UNION OF INDIA & ORS.

Respondents

(FOR EARLY HEARING)

Date : 06-03-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant

Mr. Raj Singh Rana, AOR
Mr. Pankaj Kumar Singh, Adv.

For Respondents

Ms. Madhvi Divan, ASG
Mr. Vikas Bansal, Adv.
Mr. B.V. Balram Das, Adv. (AOR)UPON hearing the counsel the Court made the following
O R D E R

This is an application for early hearing of the appeal.

List the appeal in the month of July, 2019 before the appropriate Bench.

The application is accordingly disposed of.

(Deepak Guglani)
Court Master(Anand Prakash)
Court Master